

Statement 7: Financing of Gross Fiscal Deficit – 2014-15 (RE)

(Amount in ₹ billion)

| State | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and other Banks | Provident Funds, etc. | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus (-)/ Deficit (+) | Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12) |
|--------------------------------|-------------------|-------------------|-----------------------------------|---|-----------------------|---------------|-----------------------|----------------------------|--------------|--------------|----------------------------------|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| I. Non-Special Category | | | | | | | | | | | | |
| 1. Andhra Pradesh | 162.3 | 3.2 | -7.7 | 1.8 | 8.6 | 4.4 | -4.4 | - | - | 17.8 | 17.1 | 203.2 |
| 2. Bihar | 77.0 | 12.2 | 7.1 | 17.0 | 2.4 | - | 1.6 | - | - | -2.1 | 213.0 | 328.2 |
| 3. Chhattisgarh | 40.1 | -1.1 | - | 13.5 | 3.5 | 1.4 | 0.3 | - | - | -0.5 | 0.4 | 57.7 |
| 4. Goa | 8.7 | 2.0 | -0.9 | 0.5 | 2.0 | 0.1 | 1.8 | 1.2 | - | -2.2 | 4.4 | 17.4 |
| 5. Gujarat | 153.3 | -0.1 | -3.0 | -0.2 | 6.9 | - | 32.1 | - | - | 12.5 | -17.6 | 183.8 |
| 6. Haryana | 129.7 | -0.2 | -1.4 | -23.4 | 6.6 | 0.4 | 29.6 | -0.1 | 0.7 | -1.8 | 16.2 | 156.3 |
| 7. Jharkhand | 62.3 | 0.5 | -4.4 | -4.1 | 0.1 | 2.9 | -2.3 | 0.1 | 1.9 | -3.7 | -4.2 | 49.1 |
| 8. Karnataka | 167.3 | 6.1 | - | 1.3 | 19.2 | -0.5 | -1.4 | - | - | -0.1 | -1.7 | 190.3 |
| 9. Kerala | 131.5 | 7.9 | -0.1 | -0.5 | 27.2 | -0.9 | 3.7 | -6.8 | -0.6 | -1.6 | 0.1 | 160.0 |
| 10. Madhya Pradesh | 82.2 | 17.5 | 8.5 | 6.0 | 9.1 | 2.0 | 3.0 | -6.8 | 3.1 | -7.1 | 18.3 | 135.7 |
| 11. Maharashtra | 222.6 | 21.6 | -18.2 | -1.7 | 26.9 | -8.3 | 65.8 | 0.7 | - | 48.3 | 14.8 | 372.5 |
| 12. Odisha | 42.2 | 14.0 | -0.5 | 16.2 | 10.0 | 9.2 | 14.5 | 1.3 | -63.1 | -1.0 | 48.6 | 91.4 |
| 13. Punjab | 76.8 | 4.2 | 1.1 | -0.4 | 19.9 | 3.9 | -0.5 | - | - | -1.1 | - | 104.0 |
| 14. Rajasthan | 107.0 | 6.7 | -12.4 | 10.5 | 28.6 | -1.1 | 2.3 | - | - | 22.8 | 67.3 | 231.6 |
| 15. Tamil Nadu | 243.8 | 10.6 | -5.3 | 7.4 | 13.9 | 1.1 | -12.0 | -6.7 | 0.5 | -0.4 | 20.7 | 273.5 |
| 16. Telangana | 121.1 | 14.4 | -5.1 | 1.1 | 2.9 | 3.3 | 41.5 | - | - | -5.2 | -0.1 | 174.0 |
| 17. Uttar Pradesh | 170.0 | -8.3 | 23.0 | 3.7 | 44.8 | -5.8 | -9.8 | 72.7 | -12.0 | 48.2 | -42.6 | 283.8 |
| 18. West Bengal | 191.2 | 8.3 | 12.6 | - | 9.1 | -2.0 | 13.8 | - | - | -4.9 | 10.8 | 238.8 |
| II. Special Category | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 3.1 | -0.3 | 1.6 | 0.9 | 0.7 | 0.4 | 11.7 | 8.9 | -0.1 | -4.1 | 12.8 | 35.6 |
| 2. Assam | 21.3 | 0.1 | 7.5 | 2.3 | 9.2 | - | 1.7 | 0.3 | -0.3 | - | 120.5 | 162.6 |
| 3. Himachal Pradesh | 20.5 | 0.6 | 3.0 | 1.0 | 9.3 | - | 2.0 | - | - | -1.5 | 3.5 | 38.3 |
| 4. Jammu and Kashmir | 14.7 | -0.9 | 1.3 | - | 14.2 | 0.4 | - | 0.2 | - | - | 36.7 | 66.3 |
| 5. Manipur | 5.7 | -0.4 | -0.4 | 0.1 | 0.1 | - | -0.6 | - | - | -0.3 | 5.3 | 9.3 |
| 6. Meghalaya | 3.9 | -0.1 | 0.7 | 0.2 | 1.6 | - | 2.3 | 0.2 | - | -0.1 | -3.5 | 5.3 |
| 7. Mizoram | 1.8 | -0.1 | 0.2 | -0.4 | 0.8 | - | 0.2 | - | 0.2 | 0.1 | 17.3 | 20.0 |
| 8. Nagaland | 3.8 | -0.2 | - | -0.2 | 1.0 | - | -4.1 | - | - | 5.1 | 3.0 | 8.5 |
| 9. Sikkim | 3.1 | - | 0.1 | 0.5 | 0.1 | 0.4 | - | - | - | -0.1 | 0.3 | 4.5 |
| 10. Tripura | 5.1 | -0.3 | -0.1 | 1.3 | 3.6 | - | 0.1 | - | 0.1 | -1.3 | 4.7 | 13.2 |
| 11. Uttarakhand | 26.2 | 0.2 | 5.2 | 4.2 | 2.0 | 0.2 | -2.3 | 1.9 | -0.5 | -0.8 | 3.5 | 39.7 |
| All States | 2,298.2 | 118.0 | 12.3 | 58.6 | 284.1 | 11.3 | 190.7 | 67.0 | -70.0 | 114.9 | 569.6 | 3,654.6 |
| <i>Memo item:</i> | | | | | | | | | | | | |
| 1. NCT Delhi | - | 12.0 | -16.8 | - | - | - | - | - | - | - | 8.3 | 3.5 |
| 2. Puducherry | 4.7 | -0.9 | - | 0.1 | 0.2 | -1.4 | 0.3 | 0.2 | 0.2 | 1.7 | 0.5 | 5.5 |

‘-’ : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.